

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1038
ANSWERED ON:11.12.2013
ILLEGAL ALLOCATION OF FLATS MEANT FOR POOR
Gandhi Shri Feroze Varun

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether incidents of influential people grabbing flats meant for the poor /needy under the Urban Land Ceiling Act of 1976 through illegal allotments have come to the light of the Government;
- (b) if so, the details thereof;
- (c) whether the Government has taken any action against such people;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the corrective steps taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSHI)

- (a) & (b) No, Madam.
- (c) to (e) Does not arise in view of (a) & (b) above.